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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

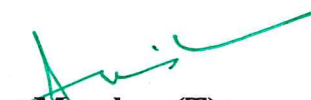
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.11.2017.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.156/BB/ 2017	-	Admission	252(3)	Sanwa Tec Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	VHVK Law Partners. Ms Priya Jaiswal 8777544465	Petitioner.	Priya Jaiswal
<u>ORDER</u>			

Counsel for Petitioner is present. Matter is listed today for admission.
Registry called for additional information. Petitioner Counsel to comply the
same. List it on 17/11/2017.


Member (T)


Member (J)